

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 1**

ITEM No 1  
IA/425(AHM)2021  
in  
CP(IB) 379 of 2019

**Order under Section 7 IBC**

**IN THE MATTER OF:**

Central Bank of India  
V/s  
Octopus Papers Ltd

.....Applicant

.....Respondent

**Order delivered on 06.07.2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENTS:**

For the Applicant : Mr. Jaimin Dave, Adv.  
For the IRP/RP :  
For the Respondent :

**ORDER**

Issue notice to the Respondents. Resolution Professional to serve notice to the Respondents by Speed-post and by e-mail and to file affidavit within two weeks. Registry is directed to send notice to Respondent by Email.

List the matter for further consideration on 17.08.2021.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Prakash

(MADAN B. GOSAVI)  
MEMBER (JUDICIAL)